

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/641/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : JUARA IT SOLUTIONS PVT LTD  
NAME OF THE RESPONDENT(S) : J TEHCNOLOGIES INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) SANDEEP KUMAR  
2) A.M. Sridharan

For Operational Credit  
for Corporate Debtor

Ambar

**ORDER**

Counsels for both the parties are present. Matter has been heard. However, during the course of arguments, it has been placed on record that the Corporate Debtor has committed for payment of balance amount Rs.54,90,000/- as per the previous agreement for which he sought time to seek instruction from his client. At request, time is enlarged. Put up on **28.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)